

in energy supplies and protecting the environment from the adverse impact of unregulated utilisation of energy resources.

Efforts have been intensified for the development and exploitation of renewable sources of energy to meet the energy requirements of rural communities.

Guidelines issued by the Central Government from time to time include accelerated exploitation of domestic conventional and renewable energy resources, intensification of exploration for oil and gas, management of energy demand, energy conservation and management, etc.

**Allocation/Expenditure for control of
Blindness in West Bengal**

4583. DR. PHULRENU GUHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any allocation was made to West Bengal under the National programme for control of Blindness during 1984-85 ; and

(b) if so, how much money was sanctioned and how much was spent by West Bengal Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b). During the year 1984-85 Government of West Bengal was given Central assistance of Rs. 32.19 lakh under the National Programme for Control of Blindness and the expenditure reported by the State Government against the Central assistance is Rs. 32.19 lakh.

Plan to conserve rain water

4584. SHRI D.N. REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware of the depletion of water sources from many parts of the country ; and

(b) whether Government have thought out a plan to conserve rain water on a national level ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Depletion of water sources has taken place in some parts of the country.

(b) With a view to conserve the rain water surface storage and ground water schemes are being planned and implemented. In this context a national perspective for water resources development has been drawn up. Under which surveys and investigations of the Peninsular River Development Component of the Plan have been taken up.

Subletting/sub-allotment of book-stalls

4585. DR. KRUPASINDHU BHOI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any provision in agreement with M/s. A.H. Wheeler & Company for the further subletting/sub-allotment of book-stalls ; and

(b) if not, the precautions taken by Government to check further subletting of book-stalls ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) There is no such provision.

(b) If any irregularity of sub-letting is established, the contract can be terminated.

**Cost structure of ports after introduction of
Dock Labour Board Scheme**

4586. SHRI ANOOPCHAND SHAH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the cost structure of ports went up in all major ports after the introduction of Dock Labour Board Scheme in these ports ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANS-